

**NOTICE**

**Court No. 21** :- Please take notice that A.B.A./3830/2022 has been wrongly listed under the heading for “Orders (Withdrawal of Cases) ” instead of for “ Orders” in Daily Cause List dt. 11.07.2022.

By Order,

Sd/-

( Debasis Mohapatra)  
Joint Registrar (L&C)

Dated the 11<sup>th</sup> July, 2022  
High Court of Jharkhand, Ranchi